

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

CP.20/47/2017 in OA./20/79/2015
Dated: 15/3/2018

BETWEEN:

1. Sravan Kumar Sureddi,
S/o.Chinnayya,
Aged about 28 years, OBC,
Occ: Unemployed, R/o. Ganisettipalem Village,
Denderu (Post), Kothavalasa Mandal,
Vizianagaram Dist., Andhra Pradesh.
2. Siva Geddam,
S/o. Somunaidu,
Aged about 25 years, OBC,
Occ:Unemployed, R/o. Ganisettipalem Village,
Kothavalasa Mandal, Vizianagaram Dist,
Andhra Pradesh,
Date of Birth : 19.07.1989, Cat: OBC.
3. Pureddy Sridevi,
D/o. P. Sambamurthy,
Aged about 21 years, OBC,
Occ: Unemployed, R/o. D.No.3-64/3,
Baaji Junction, Visakhapatnam, Andhra Pradesh.
4. Routhi Gowri,
D/o. Appalanaidu,
Aged about 27 years, OBC,
Occ:Unemployed, R/o. D.No.4-77, Kotnivanipalem (Village)
Gorapalli (Post), Pendurthi Mandal,
Visakhapatnam, A.P.
5. Routhi Srinivas,
S/o.Appalaswamy,
Aged about 22 years, OBC,
Occ:Unemployed, R/o. D.No.4-77, Kotnivanipalem (Village)
Gorapalli (Post), Pendurthi Mandal, Visakhapatnam, A.P.
6. Rongali Anil Kumar,
S/o. R. Suryanarayana,
Aged about 24 years, OBC,
Occ:Unemployed, R/o. D.No.5-11, Gopalnagar,
Sabbavaram (Mandal), Visakhapatnam, A.P.
DOB: 18-08-1990, Cat: OBC
7. Mahesh Sabbavarapu,
S/o.Sreeramulu,
Aged about 25 years, OBC,
Occ:Unemployed, R/o. D.No.7-142,
Patha Road, Sabbavaram (Post), Visakhapatnam, A.P.

8. Ravipalli Appalanaidu,
S/o. Demudu,
Aged about 26 years, OBC,
Occ:Unemployed, R/o. D.No.1-281/1,
Mallu Naidu Palem (Village & Post),
Sabbavaram, Mandal, Visakhapatnam, A.P.
9. Madireddi Sanyasayya,
S/o. Ramu,
Aged about 28 years, OBC,
Occ:Unemployed, R/o. Lingampeta Village,
Chanduluru (Post), L. Kota Mandal,
Vizianagaram Dist, A.P.
10. Ventakula Pydam Naidu,
S/o. Atchayya,
Aged about 25 years, OBC,
Occ:Unemployed, R/o. Adireddipalem (Village)
Sabbavaram (Post & Mandal),Visakhapatnam, A.P.
11. Lalam Ramesh,
S/o. PYdithali,
Aged about 28 years, OBC,
Occ:Unemployed, R/o. i, Santhapalam (Village)
Denderu (Post), Kothavalasa Mandal,
Vizianagaram Dist., A.P.
12. Seemala Surya Srinivas,
S/o. Sk. Naidu,
Aged about 28 years, OBC,
Occ:Unemployed,
R/o.Gundalapeta (Village),
Sarika (Post), Vizianagaram Mandal & Dist., A.P.
13. Gandi Srinu,
S/o. G. Satyanarayana,
Aged about 28 years, OBC,
Occ: Unemployed. R/o. Mallunaidupalem (Village & Post),
Sabbavaram Mandal,Visakhapatnam Dist, A.P.
14. Ravada Jagadeesh,
S/o. R. Ganeswara Rao,
Aged about 23 years, SC,
Occ: Unemployed, R/o. D.No.3-64/3, Tpm Colony,
Balaji Junction, Visakhapatnam, A.P.

..... Applicants

AND

1. The Union of India rep. by its
Secretary, Ministry of Defence, South Block,
New Delhi – 110 011.
2. Admiral Sunil Lahba,
The Chief of Naval Staff,
Integrated Headquarters of Ministry of Defence (Navy),
New Delhi – 110 011.

3. Admiral H.C.S. Bishat,
The Flag Officer Commanding in chief,
Head Quarter Eastern Naval Command,
Naval Base, Visakhapatnam.
4. G. Ashwini Kumar,
The Chief General Manager,
Naval Armament Depot, Indian Navy,
NAD Post Visakhapatnam – 530 009.

(Respondent No.1 is not necessary party)

..... Respondents

Counsel for the Applicant : Mrs. Anita Swain, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Heard both the learned counsel.

2. It is submitted by the learned Senior Central Government Standing Counsel for the Respondents that the order has been complied with. The order is to declare the results. In the proceedings produced by the respondents it is shown that out of three candidates, one candidate was declared provisionally qualified and was placed in the select list and two candidates were declared provisionally qualified and were placed in the reserve list. The CP, is therefore, closed. No costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 15th March, 2018
(Dictated in the Open Court)

al